

SL. No.6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/58/2024 |
| NAME OF THE COMPANY | Sahiti Infratec Ventures India Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sudarshan Chippa |
| NAME OF THE RESPONDENT(S) | Sahiti Infratec Ventures India Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

Present: Ld. Counsel Mr. V. Appa Rao for the Petitioner.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days. **Matter is adjourned to 19.06.2024** for filing proof of service and counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)